


**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
16-06-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
<p>To hear</p> <ol style="list-style-type: none">1. O.S. 195/20122. EX 30/20123. O.S. 820/20124. O.S. 1618/20155. O.S. 1474/20186. O.S. 246/2020 OS 984/2021 <p>Arguments</p> <ol style="list-style-type: none">7. R.A. 54/2015 <p>Objection</p> <ol style="list-style-type: none">8. EX 65/2010	-

Note: Other Cases will be adjourned in the CIS


Prl. Senior Civil Judge,
Bangalore Rural District,
Bangalore

nCause list dated 16.06.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 919/2010		
	Arguments		
2.	OS. 79/2000		
3.	OS. 1856/2007		
4.	MA. 110/2013		
5.	MA. 122/2013		
6.	OS. 1850/2013		
7.	RA. 51/2015		
	Orders		
8.	RA. 52/2021		

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Cause list dated 16.06.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 651/2013		
2.	OS. 1366/2013		
3.	OS. 1833/2013		
4.	OS. 1682/2016		
5.	OS. 803/2017		
6.	OS. 1330/2017		
7.	OS. 1013/2018		
8.	OS. 387/2019		
9.	OS. 900/2019		
10.	MA. 31/2019		
11.	RA. 45/2020		
	Orders		
12.	OS. 973/2021		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **16.06.2021**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><u>HEARING</u></p> <p>1) OS. 2828/2006 2) OS. 1074/2011 3) OS. 514/2012 4) OS. 654/2014 5) OS. 1095/2014 6) OS. 1157/2014 7) Ex. 66/2016 8) OS. 961/2021</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>9) OS. 2/2010 10) OS. 341/2018 11) OS. 324/2019</p>	

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 21.05.2021 issued by the Hon'ble High Court of Karnataka.

In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.

Cause List dated 16-06-2021

I Session (Morning)	II Session (Afternoon)
<p style="text-align: center;"><u>HEARING</u></p> <ol style="list-style-type: none">1. OS. 318/20062. OS. 1383/20063. OS. 2492/20064. LAC. 90/20075. OS. 2141/20086. OS. 1117/20097. OS. 1028/20118. OS. 451/20129. OS. 85/201310. OS. 1144/2013 <p style="text-align: center;"><u>ARGUMENTS</u></p> <ol style="list-style-type: none">11. OS. 76/2008	<p style="text-align: center;"><u>HEARING</u></p> <ol style="list-style-type: none">1. OS. 1284/20152. OS. 7/20163. OS. 578/20164. OS. 1670/20165. OS. 341/2021 <p style="text-align: center;"><u>ARGUMENTS</u></p> <p style="text-align: center;">NIL</p>

Sd/-
V Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.

**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,
Bengaluru.**

Cause List dated 16-06-2021

I Session (Morning)	II Session (Afternoon)
<u>HEARING</u>	<u>HEARING</u>
1. OS. 2003/2006 2. OS. 2599/2006 3. OS. 2714/2006 4. OS. 335/2009 5. OS. 336/2009 6. OS. 337/2009 7. OS. 820/2009 8. OS. 1263/2011 9. OS. 1317/2012 10. OS. 7/2014 11. OS. 161/2014	1. OS. 218/2014 2. OS. 228/2014 3. OS. 335/2014 4. OS. 1010/2014 5. OS. 1445/2014 6. MVC. 556/2015 7. OS. 41/2017 8. OS. 581/2017 9. OS. 821/2020 10. OS. 1221/2020 11. OS. 977/2021 12. OS. 982/2021

Sd/-
C/c VI Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.